

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. C.P.(IB) -3243(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Indiabulls Housing Finance Ltd

V/s.

Mithiya Developers Pvt Ltd.

SECTION 7 OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Liquidator in person is present but he has not marked his appearance on
attendance sheet.

The Liquidator submits that there are no I.A.'s pending in this case.

List this matter as and when any new I.A. is filed.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

Vitthal